

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 05.08.2020 (WENESDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 236 of 2020	Yogesh kumar Jashwantlal Thakkar Vs. Indian Overseas Bank & Anr.	Udit Gupta	S. Negi-R1 Madhusudan Sharma-R2

## **For Admission (After Notice)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 752 of 2019	Andal Bonumalla. Vs. Tomato Trading LLP & Ors.	Bommineni Vivekananda	Piyush Bhardwaj
<b>3.</b>	Comp. App. (AT) (Ins) No. 320 of 2020	Manasi Indrajit Wadkar Vs. Andhra Bank & Anr.	Abhishek Baid	Rohan Agarwal-R1 Mamta Binani
<b>4.</b>	Comp. App. (AT) (Ins) No. 462 of 2020	Toplight Corporation Management Pvt. Ltd. Vs. Bhuvan Madan, Resolution Professional of Ferro Alloys Corporation Ltd. & Ors.	Pranav Gadi	Charu Bansal
<b>5.</b>	Comp. App. (AT) (Ins) No. 550 of 2020	Vipul Ltd. Vs. Solitaire Buildmart Pvt. Ltd.	Rajnish Sinha	Akshit Mago
<b>6.</b>	Comp. App. (AT) (Ins) No. 554 of 2020	Mahendra Govindlal Agarwal Vs. Taranjot Resources Pvt. Ltd. & Anr.	Aaditya Pande	Natasha Dhruvan Shah
<b>7.</b>	Comp. App. (AT) No. 80 of 2020	Gurukripa Ayurvedic Heritage Pvt. Ltd. Vs. K Balangadharan & Ors.  <b>With</b>	K. Parameshwar	Vinod V
<b>8.</b>	Comp. App. (AT) No. 81 of 2020	Aruna Unnikrishanan & Anr. Vs. K Balangadharan & Ors.	Abid Ali Beeran	Vinod V

**Copy to: -**

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**